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Title : Need to allow the use of Endosulfan as a pesticide in the country for the benefit of the farmers.

SHRI RAJIAH SIRICILLA (WARANGAL): I would like to draw the kind attention of the august House regarding the India's stand on the use of Endosulfan.

There is no need to put a ban on the pesticide because there are no cases of people having died due to poisoning caused by the chemical, and people developing genetic abnormalities and other health problems. Many European and other countries are seeking a ban on the use of Endosulfan in India for their benefit only. Many committees were constituted by the State Governments and also at the Central level to review the safety of Endosulfan, and almost all the committees found that no link could be established between the use of Endosulfan and the health problems. It is also found that the manufacture, sale and use of Endosulfan in India will not harm the people in any manner.

I, therefore, request the concerned Hon'ble Minister, through the Chair, to intervene in the matter and allow the use of Endosulfan in our country in future also to benefit the farmers.